

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

APPEAL No. 102 of 2011 &  
I.A. No. 174 of 2011

Dated : 29<sup>th</sup> July, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Haryana Vidyut Prasaran Nigam Limited .....Appellant (s)  
Versus  
Haryana Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Neeraj Kr. Jain, Sr. Adv.  
Mr. Sushant Kumar  
Counsel for the Respondent(s): Ms. Shikha Ohri Vashishth for R.1

**ORDER**

**Admit.** Issue notice. Ms. Shikha Ohri takes notice on behalf of the Respondent No.1-Commission. For other Respondents, the Representatives appear.

Post the matter on **06.09.2011**. In the meantime, the learned counsel for the Respondents are directed to file the replies after serving copy on the other side.

(Rakesh Nath )  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

TS/KS